# GOVERNMENT OF INDIA MINISTRY OFHEALTH AND FAMILY WELFARE RAJYA SABHA

# **QUESTION NO17.08.2010**

### **ANSWERED ON**

# **EXPLOITATIVE PRACTICES IN PRIVATE HOSPITALS NURSING COLLEGES.**

340 Prof. P.J. Kurien

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :-

- (a) whether Government is aware that some Private Hospitals/Nursing Colleges/Institutes in the country are compulsorily collecting the original educational and professional certificates of Nurses and Nursing Students and use this to threaten and exploit them later;
- (b) if so, the details thereof;
- (c) whether these Hospitals are making Nurses and other Paramedical staff compulsorily execute bonds, with 'oppresive terms', to make them serve such hospitals for any specified period and they impose monetary penalty on those who want to quit the service before the expiry of bond period;
- (d) if so, the details thereof; and
- (e) the actions Government contemplates to take in this regard?

**ANSWER** 

# THE MINISTER OF HEALTH AND FAMILY WELFARE

(SHRI GHULAM NABI AZAD)

(a)to(e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 340 FOR 17TH AUGUST, 2010

- (a)to(d): Complaints in this regard have been received from Hon'ble MPs and have also been raised on the floor of the House Health being a State subject, the matters pertaining to improving and regulating the service conditions of nurses and paramedical staff working in the private hospitals in the country comes under the purview of State Governments of the State in which the private hospitals are located. This Ministry has taken up the matter with the State Governments to take necessary measures for enacting a comprehensive legislation to ensure proper service conditions, minimum salary, etc. for the nurses working in the private sector.
- (e) The Clinical Establishments (Registration and Regulation) Bill, 2010, has been passed by both the Houses of the Parliament. It provides for Registration and Regulation of clinical establishments in the country and sets standards for ensuring proper health care by the clinical establishments.